

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.860  
TO BE ANSWERED ON 21.07.2016**

**POWER FOR ALL SCHEME**

**860. SHRI MANOJ TIWARI:  
SHRIMATI RANJANBEN BHATT:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government is seriously contemplating to ensure the provision of round the clock electricity to all;**
- (b) if so, whether any action has been taken by the Government in this regard so far;**
- (c) if so, the details thereof; and**
- (d) if not, the reasons therefor?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (d) : Electricity is a concurrent subject. Twenty four hours (Round the clock) supply of electricity to all the consumers in a State / UT is within the purview of the respective State Government / State Power Utility. The Government of India supplements the efforts of the State Governments by establishing power plants in Central Sector through CPSUs and allocating power therefrom to them.**

**Government of India has also taken a joint initiative with respective State Governments for preparation of State Specific Documents for providing "24x7 Power for all" (PFA). State specific plans for the Twenty Eight States / Union Territories have been finalized. The Government of India is assisting the State Governments in achieving this objective through various schemes like Ujwal DISCOM Assurance Yojana, (UDAY), Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS).**

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